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GOVERNMENT OF INDIA
MINISTRY OF FINANCE
(Department of Revenue)

Corrigendum

New Delhi, the 30th June, 2017

G.S.R. (E).- In the notification of the Government of India, in the Ministry of Finance (Department of Revenue), No.1/2017-Compensation Cess (Rate), dated the 28th June, 2017, published in the Gazette of India, Extraordinary, Part II, Section 3, Sub-section (i), vide number G.S.R. 720(E), dated the 28th June, 2017, at page 175.-

(i) in line 42, for “8702 10”, read “8702 10, 8702 20, 8702 30, 8702 90”;

(ii) in line 42, for “ten or more”, read “not more than 13”.

[F.No.354/117/2017-TRU]

(Mohit Tewari)
Under Secretary to the Government of India